

**IN THE INCOME TAX APPELLATE TRIBUNAL  
SURAT BENCH, SURAT**

**BEFORE DR. B.R.R. KUMAR, VICE-PRESIDENT  
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER**

I.T.A. No. 855/SRT/2025  
(Assessment Year: 2019-20)

Mani Transport Company, H. No. 622, Rajput Nagar, Bansda, Manekpore (Chikhli), B.O. Kukeri, Navsari-396560  [PAN : AASFM 3194 M]	Vs.	Income Tax Officer, Ward-3, Navsari
<b>(Appellant)</b>	..	<b>(Respondent)</b>
<b>Appellant represented by :</b>	Shri Rasesh Shah, CA	
<b>Respondent represented by:</b>	Shri Ajay Uke, Sr DR	
<b>Date of Hearing</b>	21.01.2026	
<b>Date of Pronouncement</b>	23.01.2026	

**ORDER**

**PER DR. B.R.R. KUMAR, VICE-PRESIDENT:-**

This appeal has been filed by the assessee against the order dated 25.06.2025 passed by the Ld. Commissioner of Income-tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi (hereinafter referred to as the "Ld. CIT(A)"), under Section 250 of the Income-tax Act, 1961 (hereinafter referred to as the "Act") for Assessment Year 2019-20.

2. At the time of hearing, the Ld. AR appearing on behalf of the assessee filed a letter dated 13.01.2016 seeking permission to withdraw the present appeal. The Ld. DR raised no objection to the withdrawal of the appeal. Considering the request made by the assessee and in the absence of any objection from the Revenue, we permit the assessee to withdraw the appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

**This order is pronounced in the open Court on 23.01.2026**

Sd/-

**(SUCHITRA KAMBLE)  
JUDICIAL MEMBER**

Surat; Dated 23/01/2026

*btk*

Sd/-

**(DR. B.R.R. KUMAR)  
VICE-PRESIDENT**

- 2-

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)-
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण ,/DR,ITAT, Surat,
6. गार्ड फाईल /Guard file.

**आदेशानुसार/ BY ORDER,**

**TRUE COPY**

**सहायक पंजीकार (Asstt. Registrar)  
आयकर अपीलीय अधिकरण  
ITAT, Surat**